

PCJ & JMFC.

List of cases taken on Board on 25/5/2021.

Morning Sessions

Afternoon Session.

- 1) 104/98
- 2) 113/05
- 3) 435/10
- 4) 312/97.
- 5) 52/09
- 6) 275/11
- 7) 276/11
- 8) 221/12.
- 9) 535/13
- 10) 211/15
- 11) 253/2020.
- 12) Misc 19/12
- 13) 495/18.
- 14) 51/2021
- 15) 62/2021.

- 16) 74/08
- 17) 331/09
- 18) 185/10
- 19) 112/11
- 20) 309/11
- 21) 363/11
- 22) 15/13
- 23) 355/13
- 24) 193/14
- 25) 463/14
- 26) 285/16
- 27) 481/18
- 28) 43/05
- 29) 183/06
- 30) 457/07


 Pri. Civil Judge & J M F
 Nelimangala.

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC,
NELAMANGALA

P.O: CHINMAYEE.R.H

CAUSE LIST DATED 25-05-2021

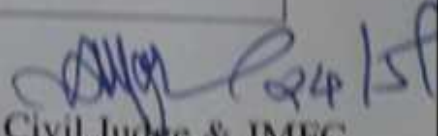
Morning Session		Afternoon Session	
SL.NO.	Case No.	Sl.No.	Case No.
1	O.S.14/2002	1	O.S.452/2009
2	O.S.84/2004	2	O.S.376/2010
3	O.S.198/2007	3	O.S.280/2011
4	O.S.300/2011	4	O.S.332/2011
5	O.S.218/2012	5	O.S.134/2014
6	O.S.336/2012	6	O.S.354/2014
7	O.S.490/2013	7	O.S.304/2018
8	O.S.252/2014	8	O.S.88/2018
9	O.S.102/2015	9	O.S.370/2018
10	O.S.4/2009	10	O.S.546/2018
11	FDP 3/2016	11	O.S.32/2019
12	FDP 2/2017	12	O.S.62/2019
13	O.S.166/2016	13	O.S.118/2021
14	O.S.378/2017	14	Misc.28/2018
15	O.s.302/2017	15	Misc.1/2021

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24/5/2021

I Addl. CJ & JMFC,
Nelamangala

**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA**
LIST OF CASES TAKEN ON BOARD ON 25-05-2021
Morning Session Afternoon Session

Sl.No	Case No.		Sl.No.	Case No.	
1.	OS	124/2004	16	OS	118/2015
2	OS	142/2004	17	OS	108/2017
3	OS	356/2011	18	OS	387/2015
4	OS	95/2006	19	OS	472/2017
5	OS	296/2007	20	OS	335/2013
6	OS	483/2007	21	OS	428/2008
7	OS	144/2016	22	OS	443/2008
8	OS	191/2016	23	OS	419/2009
9	OS	255/2016	24	OS	445/2017
10	OS	344/2016	25	PCR	53/2017
11	OS	301/2017	26	PCR	336/2017
12	OS	305/2017	27	PCR	345/2017
13	OS	137/2018	28	PCR	188/2018
14	OS	125/2019	29	PCR	250/2018
15	OS	183/2014	30	PCR	325/2019


II Addl. Civil Judge & JMFC
Nelamangala

Note: 1. All advocates are requested to strictly follow SOP dated 21-05-2021 issued by Hon'ble High Court of Karnataka

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED:25.05.2021

CIVIL CASES	
Morning Session	Afternoon Session
Case No.	Case No.
1. MA 14 /18	1. LAC 320/09 C/W
2. OS 1378/09	LAC 312/09 LAC 304/09
3. OS 236/13	2. MA 4/18
4. OS 346/13	3. ECA 1/21
5. OS 178 /13	4. OS 140/19
6. OS 402/15	5. OS 344/10
7. OS 36/20	6. OS 645/16 C/w
8. OS 26/15	OS 453/14
9. OS 404/19	7. OS 306/19
10. OS 731/19	8. OS 340/18
11. OS 470/13	9. OS 314/18
12. OS 94/12	10. OS 264/14
13. OS 1525/09 C/W	11. OS 474/19
OS 117/10	12. OS 298/14
14. OS 114/19	13. OS 350/20
15. LAC 34/12	14. OS 124/09
	15. OS 930/09


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Addl. Senior Civil Judge & JMFC
Nelamangala

NOTE: All advocates are required to strictly follow SOP dated 21.05.2021
issued by Hon'ble High Court of Karnataka.